

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2693**  
ANSWERED ON 18/12/2024

**Friendly infrastructure for Persons with Disabilities**

2693# **Shri Aditya Prasad:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the percentage of Government buildings that have Persons with Disabilities(PwDS) friendly toilets, the details thereof State-wise/UT-wise especially in the State of Jharkhand; and
- (b) the steps taken by Government to establish PwDs friendly infrastructure in Government buildings up to the district level?

**ANSWER**

**THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI B. L. VERMA)**

- a. Sir, since 'Works, lands and buildings vested in or in the possession of the State' is a State subject, the details of buildings of States/Union Territories are not being maintained centrally.
- b. Under the Accessible India Campaign (AIC), the Central Government has conducted access audit of 1671 State/UT Government owned Public Buildings and based on which financial assistance to State/UT Governments including Jharkhand was given for making 1314 buildings accessible. Further, under the Creation of barrier-free environment sub-scheme of the Scheme for Implementation of Rights of Persons with Disabilities Act, 2016, the Central Government provides financial assistance to States/UTs to establish PwDs friendly infrastructure in schools, colleges, educational and training institutions, offices and public buildings, recreational areas, health centres/hospitals etc. This includes ramps, rails, lifts, accessible toilets for wheelchair users, Braille signage and auditory signals, tactile flooring, slopes in pavements for easy access of wheelchair movement, engraving on the surface of zebra crossings for persons with blind or low vision etc.

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